

No.GOB(I) 3/2020

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATE: 29th JUNE, 2020.**

NOTIFICATION

Sri. Amol Jaykumar Hirikude, Deputy Registrar, City Civil Court, Bengaluru, is transferred and posted as the Metropolitan Magistrate, Virtual Court, Bengaluru City (Newly redesignated court – vide G.O.No.LAW-LCE/92/2020 dated 05.06.2020), in the interest of public service, to take effect immediately.

BY ORDER OF THE HIGH COURT,

Sd/-

(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer, High Court of Karnataka, Bengaluru

Copy forwarded for information and necessary action to:-

01. The Prl. City Civil & Sessions Judge, Bengaluru City, with a request to make necessary arrangement for relieving the Officer concerned.
02. The Officer concerned.
03. The court concerned.
04. The Accountant General in Karnataka, Bengaluru.
05. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
06. All the Private Secretaries to the Hon'ble Judges.
07. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Infrastructure and Maintenance)/ Registrar (Judicial) and Secretary to Hon'ble the Chief Justice.

: 2 :

08. The Additional Registrar General, Dharwad and Kalaburagi Benches.
09. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of High Court of Karnataka.
10. The Director, Karnataka Judicial Academy, Bengaluru.
11. The Director, Arbitration Center – Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
12. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
14. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
18. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
19. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
21. Spare copies.